POST OFFER PUBLIC ANNOUCEMENT TO THE EQUITY SHAREHOLDERS OF

KIDDERPORE HOLDINGS LIMITED

Registered Office: Shreeniwas House, 2nd Floor, H. Somani Marg, Fort, Mumbai - 400 001. Tel. No. 022-2207 3058, 022- 2207 2455, Fax No. 022-2207 9401; **e-mail-id:** kidderpore.holdings@gmail.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement dated May 17, 2010 and corrigendum to Public Announcement dated September 09, 2010 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by Adinath Builders Private Limited **(Acquirer**) to acquire 48,000 equity shares of Rs.10/- each representing 20% of the outstanding voting capital of Kidderpore Holdings Limited at a price of ₹ 9,725/- (Rupees Nine Thousand Seven Hundred Twenty Five) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : Kidderpore Holdings Limited
2. Name and Address of the Acquirer : Adinath Builders Private Limited
   216, Shah & Nahar Industrial Estate, Dr. E. Moses Road, Worli, Mumbai - 400 018.
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Date of Opening of the Offer : Wednesday, September 15, 2010
6. Date of Closing of the Offer : Monday, October 4, 2010
7. Details of the acquisition :

Sr.No.	Particulars	Proposed in the Offer document	Actuals
1.	Offer price	₹ 9725/-	₹ 9725/-
2.	Share holding of Acquirers (No. & % of the voting capital) before P. A. & Share Purchase Agreement Share holding of deemed PAC- Shreeniwas Cotton Mills Ltd. (No. & % of the voting capital) before P. A. & Share Purchase Agreement	NIL (0.00%) 34,450 (14.35%)	NIL (0.00%) 34,450 (14.35%)
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	93,400 (38.92%)	93,400 (38.92%)
4.	Shares acquired in the open offer (No & % of the voting capital)	48,000 (20.00%)	48,000 (20.00%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	₹ 46,68,00,000/-	₹ 46,68,00,000/-
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL	NIL
7.	Post offer share holding of Acquirers (No. & % of voting capital) (2+3+4+6) Post offer share holding of Acquirers (along with deemed PAC- Shreeniwas Cotton Mills Ltd.) (No. & % of voting capital)	1,41,400 (58.92%) 1,75,850 (73.27%)	1,41,400 (58.92%) 1,75,850 (73.27%)
8.	Pre offer share holding of public (No. & % of voting capital) other than Acquirers	67,500 (28.12%)	67,500 (28.12%)
9.	Post offer share holding of public (No. & % of voting capital) other than Acquirers	64,150 (26.73%)	64,150 (26.73%)
10.	Status of the escrow account, whether released or not	Escrow Amount	₹ 11,67,00,000/-
		Transfer to Special Account	₹ 10,68,00,000/-
		Release from Escrow Account	NIL
11.	Payment of interest, if any to the shareholders along with the details thereof	NIL	
12.	Status of Investor complaints received, if any	NIL	

The Acquirer accepts full responsibility for the information contained in this Public Announcement. This Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager to the Offer

ARIHANT capital markets ltd.
3rd Floor, Krishna Bhavan, 67, Nehru Road,
Vile Parle (East), Mumbai - 400 057.
Tel. No. : +91- 22- 4225 4800/847;
Fax. No.: +91- 22- 4225 4880
Email: mbd@arihantcapital.com
Website: www.arihantcapital.com
Contact Person: Mr. Amol Kshirsagar
SEBI REGN NO.: INM 000011070

On behalf of the Acquirer

Adinath Builders Private Limited
216, Shah & Nahar Industrial Estate,
Dr. E. Moses Road, Worli,
Mumbai - 400 018.
Tel. No: 022- 2302 4400, **Fax No.**: 022- 2207 9401
Email id: jinal.shah@lodhagroup.com

Place : Mumbai **Date : October 22, 2010**

PRESSMAN